

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2579

ANSWERED ON:08.12.2006

DUTIES FROM OIL MAJORS

Goel Shri Surendra Prakash;Mishra Dr. Rajesh Kumar

**Will the Minister of FINANCE be pleased to state:**

- (a) Whether Hindustan Petroleum Corporation Limited has paid sales tax of Rs. 8812 crore in 2005-06 as compared to Rs. 5318 crore paid in 2001-02, an increase of Rs. 3494 crore ;
- (b) If so, the reasons for payment of incremental sales tax to State Governments paid by HPCL and not reducing the tax burden ;
- (c) The total increase in sales tax paid by each public sector oil companies during the accounting year 2001-2002 and 2005-2006 ;
- (d) The amount oil subsidy given to these companies in 2005-2006 ;
- (e) Whether the Government would consider withdrawing subsidy to oil companies as the same amount is used to pay taxes to State Governments; and
- (f) If not, the reasons therefor ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) to (f): The information is being collected and will be laid on the Table of the House.